

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
A.B.A. No.3009 of 2020**

Sanjeet Pandey ..... Petitioner  
Versus  
The State of Jharkhand ..... Opposite Party

**CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**

For the Petitioner : Mr. Ankit Kumar, Advocate  
For the State : Mr. Sanjay Kr. Srivastava, A.P.P

**Order No.02 Dated- 09.09.2020**

Heard the parties through video conferencing.

Learned counsel for the petitioner submits that as the petitioner has been arrested, hence, he seeks permission of this Court to withdraw this anticipatory bail application.

Permission accorded.

This anticipatory bail application stands dismissed as withdrawn.

**(Anil Kumar Choudhary, J.)**